

BANK LTD for an above mentioned amount and interest thereon.

Description of the Immovable Property

Property owned by: Virendra Hariprasad Singh & Mira Virendra Singh: Residential Property Bearing Flat No. 1004 on 10th Floor, Admeasuring Built Up Area of 810 Sq.fts., "A" Wing In The Building Known As "bhoomi Hills Co-operative Housing Society Limited", Building No. 1 Plot No. A2, Situated At Thakur Village, Thakur Village Road, Bearing C.T.S.No. 874/C/1, Of Poisar Village, Kandivali (East), Mumbai 400101. Towards East "B" Wing, Towards South. Suncity Phase 1 Towards West: Thakur Village Road Towards North. Mahadev Residency

Property Owned By: Mira Virendra Singh & Virendra Hariprasad Singh Residential Property Bearing Flat No. 1006 on 10th Floor, Admeasuring Built Up Area of 816 Sq.fts. "A" Wing In The Building Known As "Bhoomi Hills Co-operative Housing Society Limited", Building No. 1 Plot No. A2, Situated At Thakur Village, Thakur Village Road, Bearing C.T.S.No. 874/C/1, Of Poisar Village, Kandivali (East), Mumbai 400101 Towards East "B" Wing Towards South: Suncity Phase - 1, Towards West: Thakur Village Road, Towards North. Mahadev Residency

Your attention is invited to provisions of section 13(8) of SARFAESI Act for redemption of secured assets i.e. property mentioned hereinbefore by tendering the storementioned outstanding dues together with all costs, charges and expenses incurred by our bank.

Place: Mumbai
Date: 11/06/2021

Authorised Officer
Mr. Swatantrikumar Mishra
For RBL Bank LTD.



MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION
(A Government of Maharashtra Undertaking)

E Tender Notice No.17/2021-2022 (Mumbai)

E Tenders are invited for below work from registered contractors.

Sr. No.	Name of Work	Estimated Cost
1.	M & R to Barvi Dam & Allied works... Interior, Furniture work and Electrification of sub dn office @ Barvi Dam premises	Rs. 11,50,030.00
2.	M&R to WSS for Lote - Parshuram Industrial Area.... Providing Operation and Monitoring services for Pumphouses, Water Treatment plant and Laboratory at WTP Lote for One year.	Rs. 33,98,880.00
3.	Raising height of Barvi dam.....Rehabilitation work..Providing Box culvert over the existing nalla at Manivali -II gaathan.	Rs. 4,95,180.00
4.	M&R to NRB Mahape office Bldg. Complex Annual Comprehensive Maintenance (AMC) of Electrical Installation @ NRB Mahape office Bldg. Complex.	Rs. 15,90,283.00
5.	M & R to Old and New Patalganga Water Supply Scheme... Supply of Alumina Ferric (Liquid Alum Grade 2).	Rs. 30,03,000.00
6.	Patalganga Industrial area....Raising height & widening of Village Sawane road @ HPCL plot	Rs. 1,03,05,788.00
7.	M & R to MBP - Day to day maintenance of electrical work	Rs. 42,09,358.00
8.	Appointment of Architect design Consultant for Establishment of Apex Institute and Commercial complex on MSSIDC's Plot No. 480 at Kalamboli, Navi Mumbai.	Rs. 2,17,47,260.00
9.	M & R to MBP - Repairing, strengthening & waterproofing by using HDRA protective coating treatment to Bldg. No.2(A3), Sector-I at MBP, Mahape	Rs. 42,40,756.00

The blank tender forms for above work will be available from 14/06/2021 to 28/06/2021 on MIDC's Website <http://www.midcindia.org>.

Interested agencies may upload their queries before 17/06/2021. Answers to the queries / MIDC Clarification will be available from 22/06/2021 on Website of MIDC.

Date : 14.06.2021
Place : Mumbai

AUTHORISED OFFICER
Saraswat Co-op. Bank Ltd.
Rameshwar Media

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Tribhovandas Bhimji Zaveri & Sons Retail Pvt. Ltd.

Sl. No.	Particulars	Details
1	Name of corporate debtor	Tribhovandas Bhimji Zaveri & Sons Retail Pvt. Ltd
2	Date of incorporation of corporate debtor	26 March 2015
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2015PTC263038
5	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 2, Ground Floor, Nirmal Lifestyle L.B.S. Marg, Mulund (West) Mumbai, Maharashtra.
6	Date of closure of Insolvency Resolution Process	11.6.2021
7	Liquidation commencement date of corporate debtor	11.6.2021 [Certified copy of order dated 31.5.2021 was made available on 11.6.2021]
8	Name and registration number of the insolvency professional acting as liquidator	Rahul Kavathekar IBBI/IPA-001/IP P00040/2017-18/10101
9	Address and e-mail of the liquidator, as registered with the Board	Rahul Kavathekar 104 Shree Ganesh CHS Bhavani Shankar Road Near Kabutar Khana Dadar West, Mumbai City, Maharashtra, 400028 Email: kavathekarco@hotmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Name: Rahul Kavathekar Address: 104 Shree Ganesh CHS Bhavani Shankar Road Near Kabutar Khana Dadar West, Mumbai City, Maharashtra, 400028 Email: kavathekarco@hotmail.com
11	Last date for submission of claims	11.7.2021

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the Tribhovandas Bhimji Zaveri & Sons Retail Pvt. Ltd. on 31.5.2021 [certified copy received on 11.6.2021]. The stakeholders of Tribhovandas Bhimji Zaveri & Sons Retail Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 11.7.2021 to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors shall submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Rahul Kavathekar
Liquidator,
Tribhovandas Bhimji Zaveri & Sons Retail Pvt. Ltd
IBBI/IPA-001/IP P00040/2017-18/10101
Date: 12.6.2021
Place: Mumbai

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www.navshakti.co.in

Journal Mumbai

Date:- 14 06 2021